

collected during the two years for a period upto 7 years, as a special case.

(b) Yes, Sir. Orissa Government has given its consent for the implementation of National Agriculture Insurance Scheme which has been introduced from Rabi 1999-2000 and covers all farmers (both Ioanee and non-loanee), more crops and risks.

Pucca houses along coast of Orissa

2309. DR. ALLADI P. RAJKUMAR: Will the Minister of AGRICULTURE be pleased to state:

(a) whether attention has been drawn to the news-item captioned 'Lack of coordination hits Orissa relief work' appearing in the Asian Age of 16th November, 1999;

(b) if so, the facts thereof; and

(c) the action plan to quicken the relief measures and building pucca houses along coast?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI S.B.P.B.K. SATYANARAYANA RAO): (a) to (c) According to information received from the Government of Orissa, relief and rescue measures in the wake of the Super cyclone of 29th October, 1999 were conducted in close coordination with Government of India and the non Governmental Organisations. After the initial stage of relief and rescue, the State Government is formulating the medium and long-term rehabilitation programmes for the affected areas, including repair/reconstruction of damaged houses.

Central Assistance for Diammonium Phosphate

2310. SHRI MANOHAR KANT DHYANI: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that a proposal to increase the rate of Central Assistance on Diammonium Phosphate was sent by Uttar Pradesh Government on 12th February, 1998 and 26th May, 1998 and